NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

TP No. 98-A/2016 with TP No. 98/397-398/NCLT/AHM/2016 (New) MA No. 202/2015 with C.P. No. 47/397-398/CLB/MB/2015(Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU

MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.09.2016

Name of the Company:

Madhukant S. Garg

V/s.

Garlico Industries Ltd. & Ors.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

1.

2.

ORDER

In spite of notice, petitioner and respondents 1 to 4 not present. But both parties filed petition to withdraw the TP 98/2016 (CP 47/ 2015). But there is no representation by both parties.

Hence, as a last chance, list the matter on 18.10.2016.

(BIKKI RAVEENDRA BABU)

MEMBER JUDICIAL

Dated this 8th day of September, 2016.